

CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH

Commercial Complex (BDA)
Indiranagar
Bangalore - 560 038

Dated : 5 JUL 1988

APPLICATION NO. 8

223 & 224

/87(F)

W.P. NO.

Applicant(s)

Shri S. Kothandan & another

To

1. Shri S. Kothandan
No. 4, Near Petrol Bunk
K.P. Agraharam
Bangalore - 560 023
2. Shri Munirathnam
No. 5, Ramamurthy Compound
II Cross, 6th Block
Rajajinagar
Bangalore - 560 010
3. Shri M.S. Anandaramu
Advocate
128, Cubbonpet Main Road
Bangalore - 560 002
4. The Secretary
Ministry of Railways
Rail Bhavan
New Delhi - 110 001
5. The General Manager
Southern Railway
Park Town
Madras - 600 003

Respondent(s)

V/s The Secretary, M/o Railways & 5 Ors

6. The Divisional Personnel Manager
Bangalore Division
Southern Railway
Bangalore - 560 023
7. The Assistant Engineer (Buildings)
Bangalore Division
Southern Railway
Bangalore - 560 023
8. Shri Muthu Krishnan
Carpenter/Khalasi
IOW (A)/SBC
Southern Railway
Bangalore Division
Bangalore - 560 023
9. Shri K. Muddappa
Mason/Skilled
Bangalore Division
Southern Railway
Bangalore - 560 023
10. Shri M. Sreerangaiah
Railway Advocate
3, S.P. Building, 10th Cross
Cubbonpet Main Road
Bangalore - 560 002

Subject : SENDING COPIES OF ORDER PASSED BY THE BENCH

Please find enclosed herewith the copy of ORDER/87XX/INTERIM ORDER
passed by this Tribunal in the above said application(s) on 30-6-88.

Encl : As above

DEPUTY REGISTRAR
(JUDICIAL)

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE BENCH: BANGALORE

Dated the 30th day of June, 1988.

Present

THE HON'BLE MR. JUSTICE K.S. PUTTASWAMY .. VICE CHAIRMAN
THE HON'BLE MR. L.H.A. REGO .. MEMBER(A)

APPLICATIONS NOS.223 & 224 OF 1987(F)

1. S.Kothandan S/o Subramani,
29 years, Carpenter/Khalasi,
IOW/A, Southern Railways, SBC,
Bangalore City and
R/o No.4, Near Petrol Bunk,
K.P.Agraharam, Bangalore-23. Applicant in Appln.
No.223/87.
2. Munirathnam S/o K.Venkatappa,
38 years, Mason/Khalasi,
IOW/A, SBC, Southern Railways
Bangalore City
R/o No.5, Ramamurthy compound,
II Cross, 6th Block,
Rajajinagar, Bangalore-10 -do- No.224/87.

(By Shri K Subba Rao & M S Anandaramu, Adv for applicants)

-vs.-

1. Union of India
represented by its Secretary
to Government, Ministry of Transport,
Dept. of Railways,
'Rail Bhavan'
New Delhi.
2. The General Manager,
Southern Railways,
Park Town, Madras.

The Divisional Personnel Manager,
Southern Railways, Bangalore City.

Respondents
contd...



4. The Assistant Engineer(Buildings)
Southern Railways, S.B.C.
Bangalore City.

5. Cheluviah

6. Narayanaswamy(dead)

7. Ramanna Narasappa

8. Nissar Ahmed

9. Muthu Krishnan,
Carpenter/Khalasi,
ION(A)/SBC
Southern Railways,
Bangalore City.

10. K. Muddappa,
Mason/skilled
Southern Railways
Bangalore City. .. Respondents.

(R-1 to R4 by Shri M. Sreerangaiah, Railway Advocate.
R-9 and R-10 served but unrepresented)

These applications are coming on for hearing
to-day, Hon'ble Vice Chairman made the following:

ORDER

Applicants by Shri M. S. Anandaramu.

2. Respondents 1 to 4 by Shri M. Sreerangaiah.

3. Respondents 9 and 10 though duly served, have
remained absent and unrepresented.

4. After the arguments were heard at some length,
Shri Anandaramu, learned Counsel for the applicants,
prays for permission to withdraw these applications
reserving liberty to the applicants to file fresh
applications challenging the Order No. E.Cell/178/87
(B/P.612/VII/Artizan) dated 31-12-1987 of the Divisional



Personnel Officer, Bangalore City, and also the Seniority List dated 10-6-1988 (Annexure-R1) on all such grounds as are available to them.

5. Shri Sreerangaiah vehemently opposes the submission of Shri Anandaramu. But, we consider it proper to grant the request of Shri Anandaramu. We, therefore, dismiss these applications as withdrawn by the applicants reserving liberty to them to challenge the order dated 31-12-1987 supra and also the Seniority List dated 10-6-1988 (Annexure-R1).

6. No order as to costs.



Sd/-

(K.S. PUTTASWAMY)
VICE CHAIRMAN

30/6/1988

Sd/-

(L.H.A. REGO)
MEMBER(A)

TRUE COPY

R. Venkatesh
DEPUTY REGISTRAR (JDL)
CENTRAL ADMINISTRATIVE TRIBUNAL
BANGALORE

भाइत सुरकाय

रेल मंत्रालय (रेलवे बोर्ड)

Rec'd. for Post
RAIL
R.A.B.
तयी दिल्ली दिनांक 11/5/78
11/5/78

सं० ई० (जी०) — ८८८ एल० ३ — ६(७७)

सेवा में,

The Registration

CAT

Bangalore

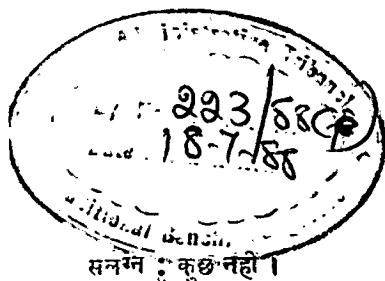
विषय — A Nos. 2232224

S. S. Kolmandam & Son

— Dr. S. S. Kolmandam & Son

महोदय,

उपर्युक्त विषय पर आपके तारीख 30/6/86 के सम्मन/आदेश के सम्बन्ध में मुझे यह सूचित करने का निर्देश हुआ है कि महाप्रबन्धक Dr. S. S. Kolmandam & Son इस मामले को निवाने में सक्षम प्राधिकारी हैं। इसलिए विचाराधीन सम्मन/आदेश आवश्यक कार्रवाई हेतु उन्हें भेज दिये गये हैं।



भवदीय

ज० ११२१२८८

कृते सचिव, रेलवे बोर्ड

सं० ई० (जी०) — ८८८ एल० ३ — ६(७७)

दिनांक 11/5/78 197.

श्रद्धालत के सम्मन/आदेशों सहित एक प्रति महाप्रबन्धक, आवश्यक कार्रवाई हेतु अप्रेषित।

इस मामले में सुनवाई की तारीख है।

Southern Regds को

संलग्न : यथोक्त।

कृते निवेशक, स्थापना
रेलवे बोर्ड

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